

<p style="text-align: center;">Annexure - 8 Name of the corporate debtor: Date of commencement of CIRP: List of creditors as on: List of operational creditors (Other than Workmen and Employees and Government Dues) (in Rs.)</p>													
<p style="text-align: center;">Annexure - 8 Name of the corporate debtor:Raksha Supreme Camouflage Pvt. Ltd Date of commencement of CIRP: 12.11.2025 List of creditors as on: 14.01.2025 (in Rs.)</p>													
SI No.	Name of Creditor	Details of Claim received		Details of Claim Admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	RADO REXINE CO. LIMITED	-	11,561,184.00	11,561,184.00	UNSECURED	-	-	NO	-	-	-	-	The claim has been admitted in accordance with the order dated 12.11.2025 of the Hon'ble NCLT; however, it is noted that no claim has been submitted by the operational creditor till date.
2	Progressive Polymers	01.12.2025	411,394.56	-	UNSECURED	-	-	NO	-	-	-	411,394.56	Owing to the non-availability of the Corporate Debtor's books of accounts, despite repeated follow up, the RP has been unable to undertake verification of the claims received.
Total			11,972,579	11,561,184	-	-	-	-	-	-	-	411,394.56	